

Central Administrative Tribunal  
Principal Bench  
New Delhi

OA No.4490/2017

New Delhi this the 19<sup>th</sup> Day of December, 2017

**Hon'ble Mr. Raj Vir Sharma, Member (Judicial)**  
**Hon'ble Ms. Praveen Mahajan, Member (Administrative)**

Nishant Kaushik  
S/o Shri Satyapal Sharma  
R/o Village & Post Bhabhisa,  
District Shamli, Uttar Pradesh ..... Applicant

(By Advocate: Mr. Vishal Raj Sehijpal)

**VERSUS**

1. Staff Selection Commission  
Through Chairman  
Block No.12, 5<sup>th</sup> Floor, CGO Complex  
Lodhi Road, New Delhi-110003.
2. Department of Personal & Training  
Through Secretary  
North Block, Central Secretariat,  
New Delhi. .... Respondents

(By Advocate: Mr. U.Srivastava)

**O R D E R (ORAL)**

**(By Hon'ble Mr. Raj Vir Sharma, Member (J):-**

After arguing for some time, learned counsel for the applicant submitted that he wants to withdraw this OA with liberty to file fresh OA. Therefore, this OA is dismissed as withdrawn with aforementioned liberty.

**(Praveen Mahajan)**  
**Member(A)**

**(Raj Vir Sharma)**  
**Member (J)**

